

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.306
IA-2791/2021 IA-4117/2021 IA-4077/2021 IA-287/2021 IA-796/2021 IA-1046/2022
IA-1146/2022
in
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.
V/S

.....**APPLICANT/PETITIONER**

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 19.05.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Adv Harshvardhan Patil, Sanjay Khanna,
Pragya Bhushan, Karandeep Singh, Tarandeep Singh Advocates
Mr. Yashish Chandra, Advocate in IA no. 1146/2022
For the Respondent : I.A. No. 1046/2022 Umang Kumar Singh, Adv. and Param
Agarwal, Adv. for Respondent No. 9
Neelam Gogia, Jagdish Chander & Mehak Gogia Adv. Kripa
Shankar Prasad Adv. Ritu Rajkumari for R-4 in IA 1046
Adv Ateendra Saumya Singh-For Res No 2&3 in IA No
4117/2021
For NOIDA : Somya Stuti
For GNIDA : Adv. Manish Srivastava, Aaditya Mishra and Manpreet
Kaur.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on **02.06.2022.**


(Madhu Narula)
Court Officer Court III